

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/978(KB)2019  
IA(I.B.C)/800(KB)2023, IA(I.B.C)/1430(KB)2020,  
CONT.A. (IBC)/5(KB)2021, IA(I.B.C)/615(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> APRIL 2024, 10:30 A.M**

IN THE MATTER OF	INDIAN OVERSEAS BANK VS SHREE RAM SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Jayati Chaudhury, Adv. ] For the Suspended Board of Directors  
Ms. Rashmi Singhee, Adv.  
Ms. Riya Makkar, Adv.

Mr. Rahul Auddy, Adv. ] For Liquidator  
Mr. Aditya Gooptu, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/800(KB)2023:**
  - a. State Bank of India has paid a sum of Rs. 5.87 Lakhs as per order of this Adjudicating Authority passed vide order dated 23.02.2024. However, dues are still pending from Indian Overseas Bank for an amount of Rs. 1.5 Lakhs as per the aforesaid order.
  - b. In view of such, Registry is directed to issue notice to the Indian Overseas Bank, 9, 1<sup>st</sup> Floor, Chttaranjan Avenue, Chowringhee, Kolkata – 700 072 by way of email and by speed post and place tracking information on record, asking for payment towards CIRP Cost.
3. **CONT.A. (IBC)/5(KB)2021**
  - a. Since no stay has been obtained against the order passed on 19.04.2023 as well as 05.12.2022 by this Adjudicating Authority, against the Members of the Suspended Board to file compliance report in terms of the aforesaid orders, a last chance is given to the Suspended Board of Directors to file compliance report within a period of seven days from the date of receipt of this order.
  - b. List this matter **on 08.05.2024.**

4. **IA(I.B.C)/615(KB)2024:**

a. Hard copy of this application is not available with the Registry and therefore, let the same be furnished in the meantime.

b. List this matter **on 08.05.2024**.

5. List other applications **on 08.05.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**